

CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/LS/A/2009/001050

Appellant : Shri Shyam Lal Sharma

Public Authority : Delhi Development Authority
(through Shri K.K. Sharma, Dy. Director (NL)-I
Branch & Shri R.S. Dahiya, ASO)

Date of Hearing : 5.2.2010

Date of Decision : 5.2.2010

FACTS :

The matter, in short, is that the appellant claims to be occupying a plot of about 500 sq yards in Vasant village which was being used for sundry purposes. The sheds constructed on the said plot were demolished by DDA in 1976. It is his grievance that no alternate plot has been allotted to him so far. Hence, vide RTI application dated 2.2.2009, the appellant has sought certain information from DDA. The AA vide order dated 27.5.2009 had directed the CPIO to inform the appellant whether any plot will be allotted to him in view of the demolition of his sheds.

2. This was responded by Dy Director (NL)-I vide letter dated 1.2.2010 stating that the queries raised by the appellant pertained to other Branches of DDA etc.

3. The result is that no information whatsoever has been provided to the appellant.

4. Heard on 5.2.2010. Appellant is represented by his elder brother Shri Radhey Shyam Sharma. He submits that DDA has allotted alternate plots in a couple of cases but the appellant has been ignored. He pleads for fair and equitable action on the part of DDA. Shri K.K. Sharma would submit that he could not bring the relevant file due to bomb scare in DDA Office, Vikas Sadan, and seeks a short adjournment

5. The matter is adjourned to **3.3.2010 at 1050 hrs.** Shri K.K. Sharma would examine the matter in depth and file his response before the Commission two days before the date of hearing with a copy thereof to the appellant.

Sd/-
(M.L. Sharma)
Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)
Assistant Registrar

Address of parties :-

1. Shri K.K. Sharma
Dy. Director (NL)-I,
Delhi Development Authority,
INA, Vikas Sadan,
New Delhi-110023

2. Shri Shyam Lal Sharma
H. No. 54, Village Vasant Nagar,
P.O. Visant Vihar, New Delhi-110057